

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Criminal Appeal No(s). 1697/2019

AJAY SHARMA

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 15-03-2022 This appeal was called on for hearing today.

For Appellant(s) Ms. Parul Shukla, Adv.
Ms. Kirti Aggarwal, Adv.

For Respondent(s) Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on respondent Nos. 1 and 2 but none has entered appearance on their behalf.

Trial Court and High Court records have not been received.
Issue D.O letter in this regard.

List again on 28.4.2022.

SAURABH PARTAP SINGH LALER
Registrar

MG